

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 09.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. : IA/208/2018
PETITION NUMBER : CP/19/2018
NAME OF THE PETITIONER(S) : ICICI BANK
NAME OF THE RESPONDENT(S) : M. MANI & ORS
UNDER SECTION : 241/242

S.No.	Name (in Capital)	Represented by	Signature
1)	V. Venkatasubramanian	R2 to R4	[Signature]
2)	G.V. MOHAND KUMAR	counsel for R1	[Signature]
3)	A.C. Satyanarayana	For Petitioner Applicant	[Signature]

ORDER

Counsel for Petitioner/Applicant present. Counsels for R1, R2 to R4 present. The matter is adjourned. Put up along with CP/19/2018 on **02.08.2018 at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)